

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

21. IA 5060/2023 IA 3774/2022 IA 1041/2023 IA 1893/2023
In C.P. (IB)/4563(MB)2019

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 19.06.2024

NAME OF THE PARTIES: - IA 5060/2023 Sai Enterprises
V/s
Jaatvedas Construction Co. Pvt Ltd
IA 2432/2023 Godrej Projects Development
Limited
V/s
Kailash Shah RP
IA 3774/2022 Sitansh Magia
V/s
Narendra Patel
IA 1041/2023 MITC Rolling Mills
Private Limited
V/s
Kailash T Shah
IA 1893/2023 Kailash T Shah
V/s
Mr. Shantilal Karamshi Patel
IN THE MATTER OF
Ultratech Cement Ltd
V/s
Jaatvedas Construction Co Pvt Ltd

Section: 60(5) Rule 11 of NCLT, 2016 U/s 9 of (IBC)

ORDER

IA.No.5060/2023: - Adv. M. A. Adenwala appeared for the Applicant. This IA has been filed by the applicant seeking directions against the Respondent/RP to admit claim which has been rejected on account of delay. Counsel for the RP states at bar that he is ready to consider the claim in case the

delay in filing the claim is condoned. Accordingly, we condone the delay in filing the claim and direct the RP to consider and verify the claim as per law. **IA.No.5060/2023 is accordingly allowed and disposed of** in the aforesaid terms.

IA.No.1041/2023: - Adv. Aniruth Purusothaman appeared for the RP. None appeared on behalf of the applicant. List this matter on **13.08.2024** for appearance / dismissal.

IA.No.1893/2023: - Adv. Aniruth Purusothaman appeared for the Applicant. Adv. Devarajan Raman appeared for the Respondent No.1 through VC. Heard and **Reserved for Orders**.

IA.No.3774/2022: - List this matter on **13.08.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)
JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)